

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-355/ND/2017

IN THE MATTER OF:

Mr. Ajay Kumar Gupta

.PETITIONER

Vs.

IREO Fiveriver (P) Ltd

. RESPONDENT

SECTION :

Under Section 7 of IBC, 2016

Order delivered on 07.11.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)


For the Petitioner/Applicant : -

For the Respondents : -

ORDER

Learned Counsel for the parties are present. Heard.

Order reserved.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
07.11.2017